

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.07.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrarvcourt>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5107 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anil Kashi Drolia, Resolution Professional of Jaydeep Palani Vs. Bank of Maharashtra & Anr.	Santosh Kumar
2.	I.A. No. 5108 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Satish Anand Sharma, Erstwhile RP of Mediaman Infotech Pvt. Ltd. Vs. DCB Bank Ltd. & Ors.	Santosh Kumar
3.	I.A. No. 5170 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bhushan Pankaj Valia, Personal Guarantor to UIC Corporation Pvt. Ltd. & Ors. Vs. State Bank of India & Ors.	Rajesh Bohra
4.	I.A. No. 5172 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pankaj Harilal Valia, Personal Guarantor to UIC Corporation Pvt. Ltd. & Ors. Vs. State Bank of India & Ors.	Rajesh Bohra
5.	I.A. No. 5261 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Capriso Finance Ltd. & Anr. Vs. Trishul Dream Homes Ltd.	Rakesh Kumar
6.	I.A. No. 5332 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rakesh J Shah & Ors. Vs. Sanjay Kumar Agarwal & Ors.	Anuj Tiwari

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar